

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOs. 316 & 317 of 2019 IN**  
**DFR NO. 4978 of 2018**

**Dated : 12<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Amplus Solar Power Private Limited** .... **Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankur Sood  
Ms. Romila Mandal

Counsel for the Respondent(s) :

**ORDER**

Issue notice to the Respondents on IA Nos. 316 of 2019 and 317 of 2019 and on DFR No. 4978 of 2019 returnable on 28.03.2019. Dasti, in addition is permitted.

List the matter on **28.03.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur )**  
**Chairperson**

*pr/pk*